

ITEM NO.1502

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 709/2017

SHRI GANGAJALI EDUCATION SOCIETY & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 31-08-2017 These matters were called on for hearing today.

For Petitioner(s) Mr. Amalpushp Shroti, AOR

For Respondent(s) Mr. Gaurav Sharma, AOR
Mr. Prateek Bhatia, Adv.
Mr. Dhawal Mohan, Adv.

Mr. shadman Ali, Adv.
Mr. G.S. Makker, Adv.

Hon'ble Mr. Justice A.M. Khanwilkar pronounced the judgment of the Bench consisting of Ho'ble the Chief Justice of India, His Lordship and Hon'ble Mr. Justice D.Y. Chandrachud.

The writ petition and the application are allowed in terms of the signed reportable judgment.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Assistant Registrar

(Signed reportable judgment is placed on the file)